

**STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021(AS ON 31.12.2021)**

1. Name of Officer (in full) Sharad Aggarwal  
 2. Service to which the officer belongs FSSAI Group 'A'  
 5. Date of Appointment 25-10-2019

3. Present post held (with date) Director 25.10.2019  
 4. Present Pay PL-13  
 6. Date of Birth 22-08-1976

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1. Sunny Enclave, Kharar Punjab	K-703 Jalvayu Towers.	Rs 30 Lakh (Possession 2018)	Rs 31 Lakh	Own name	Purchase from AFNHB	-	-
2. Khurda, Bhubneshwar Orissa	Sub Plot SS,60	Rs 2 Lakh (2008)	Rs 2 Lakh	Own	Purchase from Mr Mayadhar Balabantary		

Signature



Name

Cdr Sharad Aggarwal (Retd.)

Designation

Date

15/01/2022

**Note**

- 1) \* In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- 2) \*\* Includes short term leases also.
- 3) The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.
- 4) All columns should be filled duly typed neatly.
- 5) To be submitted in triplicate.